

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 305
IB-496/ND/2023
New IA- 1791/2024

IN THE MATTER OF:
DCB Bank Ltd.

... **Appellant/Petitioner**

Versus

Kalka Home Developers Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC,2016

Order delivered on 02.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent :

For the RP : Adv. Abhishek Anand, Adv. Sikhar Tiwari

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 03.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)